

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 08/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla  
 V/s.  
 M/s. Tata Coffee & Anr.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	L. M. JENKINS	Advocate for Petitioner	Maria Jenkins

ORDER

Company Appeal No. 08/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 18.12.2017.

**Sd/-**

V. NALLASENAPATHY  
 Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
 Member (Judicial)